Title: Observation regarding conduct of certain Member

MADAM SPEAKER: Hon. Members, yesterday hon. Member, Shri Sudip Bandyo padhyay used certain words while reacting to some observations made by hon. Member, Shri Basu Deb Acharia. Those words and the manner in which they were said were quite unbecoming of a Member of the House. I disapprove of such conduct. I hope no Member of the House will again give an occasion for the Chair to make such an observation.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Madam, he will have to apologize. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Why?

SHRI BASU DEB ACHARIA: This is not sufficient. He will have to apologize. He has to apologize for the words he has used. ...(*Interruptions*) No, Madam. How can I agree? ...(*Interruptions*)No, No. ...(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): The Chair has already given a ruling. What more do you want? ...(Interruptions)

MADAM SPEAKER: I am calling hon. Leader of the Opposition.

...(Interruptions)

DR. MURLI MANOHAR JOSHI (VARANASI): Madam, it is the contempt of the whole House. Therefore, it has to be remedied in the same manner and in a dignified manner. I think that with whatever little experience I have of parliamentary life, such things have never happened and such an insult of the House has never happened. So, with due respect to the hon. Member also, I wish and I request that he should tender an apology and apologize to the House and to Shri Basu Deb Acharia for the misdemeanour which he showed yesterday. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Madam, I need not be taught by anybody as to how to behave in the Parliament. ...(Interruptions) I am also elected as a Member seven times both in the Lok Sabha and the Rajya Sabha. This is the proceedings of yesterday. I am carrying it. If any words in the proceedings can be proven as unparliamentary, I am prepared to apologize. I want to submit to the hon. Prime Minister, to Shri Pranab Mukherjee, our hon. Leader of the House, to Shrimati Sonia Gandhi, to hon. Shri Sharad Pawar and to everybody that if any of the word in the proceedings can be proven as unparliamentary, I am prepared to apologize, but beware of the offenders. Let a video clipping be shown. ...(Interruptions)

SHRI BASU DEB ACHARIA: Why?

SHRI SUDIP BANDYOPADHYAY : If those are proven, they are the offenders…...(*Interruptions*) They have to apologize first. Offenders have to apologize first. ...(*Interruptions*)

SHRI BASU DEB ACHARIA: We want unconditional apology from him. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: I will say that only to resolve and get silence. ...(*Interruptions*) That was done in a louder voice. To speak in a louder voice is not an unparliamentary practice. ...(*Interruptions*)

MADAM SPEAKER: Hon. Members, Shri Basu Deb Achariaji, and Shri Sudip Bandyopadhyayji, I have made my observation and after this I think we should now carry on with the Business of the House.

...(Interruptions)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Though I am not making any comparison, but I have seen many ugly scenes on the floor of the House in my 40 years in the Parliament. It is not that sometimes these things do not happen

– tempers run high, sometimes we lose our tempers. I myself have on a number of occasions apologized to the House. Therefore, we should not say that it is unprecedented or it has never happened. It is not like that. But whatever has happened, my respectful submission is that after the observations of the hon. Speaker, most respectfully I will request all the Members to accept it and let the matter be settled therewith. ...(*Interruptions*)

MADAM SPEAKER: Thank you very much.

...(Interruptions)

SHRI BASU DEB ACHARIA: Why can he not tender an apology? He will have to tender an apology. ...(Interruptions)

MADAM SPEAKER: Now, Q. 561 – Shri Rajiv Ranjan Singh Alias Lalan Singh.

SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH (MUNGER): Sir, ...(Interruptions)

11.05 hrs

At this stage, Shri C. Sivasami and some other hon. Members came

and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: Shri Rajiv Ranjan Singh, please put the first supplementary.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) … <u>*</u>

11.06 hrs

At this stage, Shri A. Sampath and some other hon. Members came

and stood on the floor near the Table.

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€!*

MADAM SPEAKER: Nothing will go on record. Now, the Question Hour is to run. Hon. Members, please go back to your seats.

(Interruptions) …*

MADAM SPEAKER: Hon. Members, let us have the Question Hour. Everybody is demanding the Question Hour.

...(Interruptions)

MADAM SPEAKER: All the hon. Members are demanding the Question Hour. They want to ask questions. Please go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, please go back to your seats.

...(Interruptions)

MADAM SPEAKER: All of them want to ask questions. In the Question Hour, everybody wants to put the questions. So,

please go ba	ick to y	our:	seats.
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...(Interruptions)

MADAM SPEAKER: Hon. Members, please look at them. Everybody wants to put the questions. Please go back to your seats.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, for the last four days, they are raising the same issue which was already raised in the House....(*Interruptions*) They are raising the same issue based on the report of only one newspaper. We all know what that newspaper is....(*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.09 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri Inder Singh Namdhari in the Chair)

MR. CHAIRMAN: Now Papers to be laid on the Table of the House.

...(Interruptions)

At this stage, Dr. Ram Chandra Dome and some other hon. Members came and stood on the floor near the Table.